

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

5. C.P. (IB) 1624(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.07.2018**

NAME OF THE PARTIES: Arrhum Enterprises Ltd.

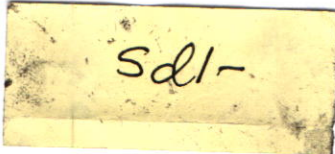
v/s.

Kasata Hometech (India) Pvt. Ltd.

SECTION 9 of Insolvency and Bankruptcy Code, 2016

ORDER

None present. List this matter on 18.07.2018.



V. NALLASENAPATHY
Member (Technical)

Rohit



BHASKARA PANTULA MOHAN
Member (Judicial)